

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.112/241-242/NCLT/AHM/2018

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2020**

Name of the Company:

Harsh Dubal & Anr

V/s

White River Corporation Pvt Ltd & Ors

Section:

Section 241-242 of the Companies Act 2013.

ORDER

No one appears for the Petitioner. Learned Senior Counsel Mr. Navin Pahwa appears for the Respondent.

Pleadings are completed. Matter to appear for further consideration on 02.09.2020


**VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 24th day of June, 2020.

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**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**